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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CONT.CAS(C) 1742/2024**

SATYWART KADIAN

.....Petitioner

Through: Mr. Rahul Mehra, Senior Advocate
with Mr. Siddharth Nayak, Mr. Chaitanya Gosain
and Mr. Raghav Khanna, Advocates.

versus

UNION OF INDIA AND ORS

.....Respondents

Through: Mr. Balendu Shekhar, CGSC with
Mr. Raj Kumar Maurya, Mr. Krishna Chaitanya
and Mr. Devrat Yadav, Advocates for R-1.

Mr. Dayan Krishnan, Senior Advocate with Mr.
Hemant Phapher, Mr. Sukrit Setu and Ms. Anisha
Goyal, Advocates for R-2/WFI.

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+ **W.P.(C) 3164/2024 and CM APPL. Nos. 13051/2024 and 66223/2024**

BAJRANG PUNIA AND ORS.

.....Petitioners

Through: Mr. Rahul Mehra, Senior Advocate
with Mr. Siddharth Nayak, Mr. Chaitanya Gosain
and Mr. Raghav Khanna, Advocates.

versus

UNION OF INDIA AND ORS.

.....Respondents

Through: Mr. Ripu Daman Bhardwaj, Advocate
for UOI.

Mr. Dayan Krishnan, Senior Advocate with Mr.
Hemant Phalpher, Mr. Sukrit Setu and Ms. Anisha
Goyal, Advocates for R-2 and R-4.

CORAM:

HON'BLE MS. JUSTICE JYOTI SINGH

ORDER

03.03.2025

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CONT.CAS(C) 1742/2024 & connected matter

page 1 of 2



1. Mr. Dayan Krishnan, learned Senior Counsel appearing on behalf of Respondent No.2/WFI submits that LPA No. 1184/2024 is listed before the Division Bench on 04.03.2025 and this contempt petition be taken up a day or two thereafter.
2. Mr. Rahul Mehra, learned Senior Counsel for the Petitioner strongly opposes the adjournment on the ground that there is no stay by the Division Bench and in fact, the Division Bench had orally remarked that the contempt Court should proceed with the matter.
3. In my view, it would be appropriate to await the hearing tomorrow before the Division Bench.
4. List on 07.03.2025 at 02:30 PM.

JYOTI SINGH, J

MARCH 03, 2025/shivam